

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	Hearing	397/398	Mangala Invest- ments Ltd. & 4 Others Vs. Canara Land Investments Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for petitioner is present. M/s GKM Associates filed vakalath for petitioners. M/s Sukumara Associates filed vakalath for R1 to R5. For filing 2 sets of copies list it on 27/6/2017.


Member (J)


Member (T)